

श्री अटल बिहारी वाजपेयी : दिल्ली के बाहरी इलाकों में अस्पताल स्थापित करने का विचार बहुत अच्छा है। लेकिन कठिनाई यह है कि जो भी मरीज हैं वे दिल्ली के बड़े अस्पतालों में आना चाहते हैं क्योंकि दूर खोले गए अस्पतालों में न तो पूरा इंतजाम है और न उन्हें यह भरोसा होता है कि उनको वहाँ अच्छी से अच्छी चिकित्सा सुविधाएं मिल सकेंगी। क्या इस पर भी सरकार विचार करने को तैयार है कि दिल्ली के जो बड़े अस्पताल हैं जैसे आल इंडिया मैडीकल इंस्टीट्यूट है उन में केवल वही मरीज लिए जाएंगे जिन्हें किसी अस्पताल से भेजा जाएगा और सीधा मरीज वहाँ नहीं आ सकेगा ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): Sir, it is a fact that the All India Medical Institute which is supposed to be the referral hospital is now just like a General Hospital and I can share the anxiety of the hon. Member that this pressure on the All India Medical Institute is to be relieved. That is the reason why we have been establishing these peripheral hospitals with all the equipments and the necessary personnel. Now, we proposed 7 hospitals in the periphery of Delhi and the Planning Commission has cleared 3 hospitals. Apart from these 3 hospitals with 100 beds, we are having two hospitals with 500 beds each where all equipments and necessary personnel to take care of the patients will be provided.

#### Utilization of Funds by States for Road Development

\*168. SHRI XAVIER ARAKAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to lay a statement showing:

(a) whether it is a fact that many States have not only not utilised the

allotted funds but also have the on-going National Highway works from 1970 or even earlier still uncompleted; if so, the list of the States, funds allotted to them and ongoing works;

(b) whether there is any way to see for the Centre that the works are completed in time and the allotted amount is utilised fully by the States and if so, the details thereof;

(c) has the Centre withheld any amount because of incompleteness of earlier works or non-utilisation of funds from 1970 onwards; and

(d) how many such ongoing works are in Kerala and when are they expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): No, Sir. Mostly the funds have been fully utilised. Out of over 5600 works sanctioned since the beginning of the 4th Plan, ongoing works as on 1.4.1981 numbered 1440. Out of these, 900 works were sanctioned after 1.4.1978 and 15 works were sanctioned prior to 1.4.1970. A statement indicating State-wise, funds, allotted and actual expenditure incurred on National Highway (Original) works from 1970-71 as also the number of on-going works is laid on the Table of the Sabha.

(b) Yes, Sir. Already close monitoring through quarterly progress reports and periodical work-wise review is being done with the State representatives. This helps considerably in achieving this objective.

(c) Does not arise as allotment of funds is always made on the basis of the admissibility within the available resources.

(d) Kerala has sixtyseven ongoing works which are all likely to be completed by March, 1984. There is, however, no ongoing work sanctioned prior to 1970.

## Statement

| Sl. No.      | Name of State    | Amount allowed during 1970-71 to 1980-81 (Rupees) | Expenditure incurred during 1970-71 to 1980-81 (in Crores) | Number of on going works as on 1-4-81 | Number of on going works sanctioned prior to 1-4-70 & included in figures in Col. 5 |
|--------------|------------------|---|--|---------------------------------------|---|
| 1            | 2                | 3   | 4  | 5                                     | 6   |
| 1            | Andhra Pradesh   | 50.21   | 51.85  | 143                                   | 2   |
| 2            | Assam            | 29.10   | 29.22  | 94                                    | 2   |
| 3            | Bihar            | 61.18   | 61.14  | 88                                    | 3   |
| 4            | Delhi            | 12.04   | 14.31  | 38                                    | ..  |
| 5            | Goa              | 5.37  | 5.37   | 14                                    | ..  |
| 6            | Gujarat          | 36.53   | 38.71  | 37                                    | ..  |
| 7            | Haryana          | 19.15   | 19.82  | 27                                    | ..  |
| 8            | Himachal Pradesh | 14.73   | 14.93  | 54                                    | ..  |
| 9            | Jammu & Kashmir  | 13.61   | 13.65  | 29                                    | ..  |
| 10           | Karnataka        | 40.16   | 41.17  | 108                                   | 1   |
| 11           | Kerala           | 27.67   | 29.43  | 67                                    | ..  |
| 12           | Madhya Pradesh   | 44.71   | 45.67  | 125                                   | ..  |
| 13           | Maharashtra      | 76.34   | 79.46  | 82                                    | ..  |
| 14           | Manipur          | 4.27  | 4.62   | 37                                    | ..  |
| 15           | Meghalaya        | 3.12  | 3.10   | 25                                    | ..  |
| 16           | Nagaland         | 00.60   | 00.64  | ..                                    | ..  |
| 17           | Orissa           | 29.02   | 28.98  | 58                                    | 1   |
| 18           | Punjab           | 17.21   | 17.73  | 49                                    | 2   |
| 19           | Rajasthan        | 31.39   | 31.77  | 96                                    | ..  |
| 20           | Tamil Nadu       | 49.66   | 49.87  | 96                                    | 1   |
| 21           | Uttar Pradesh    | 90.89   | 91.83  | 133                                   | 3   |
| 22           | West Bengal      | 38.63   | 41.63  | 40                                    | ..  |
| <b>TOTAL</b> |                  | <b>695.59</b>                                     | <b>714.40</b>  | <b>1440</b>                           | <b>15</b>   |

**SHRI XAVIER ARAKAL:** Sir, in the statement, it has been shown that there are 1440 ongoing works as on 1-4-1981. The hon. Minister in his reply to part (d) of my question says that Kerala has sixtyseven ongoing works which are all likely to be completed by March, 1984. I would like to know from the hon. Minister on what basis this conclusion is reached. Is it on the basis of the report of the State Government or the National Highway Authority there? May I know how much money will be involved for completing these works?

**SHRI BUTA SINGH:** As I said in the main reply of the statement, we keep on having feed back from the State Governments. This information that I have supplied is on the basis of the feed back received from the Kerala Government. These works ~~are~~ carried on against the budget sanctioned originally. The ongoing works in Kerala are also to be completed out of that grant.

**SHRI XAVIER ARAKAL:** Since the beginning of the 4th Plan, 5600 works were sanctioned and obviously, many works would have been completed by this time. A pertinent question is: who does the repair work, what is the supervisory control over the repair works of those completed works. This is because many of the works, once completed, are not looked after properly, which in turn results in great loss and inconvenience to the public at large.

In view of this, I would like to know how much money is being spent especially during this financial year on repair work and who does the repair work?

**SHRI BUTA SINGH:** The repair and maintenance work is done by the State Governments on agency basis. The money is supplied by the Central Government in a block grant. Afterwards, the maintenance and repair works are done by the State P.W.D. Sometimes, they engage some contractors also. There is, however, a regular monitoring as I mentioned in the main reply. As I said, in Kerala there are only 67 on-going

works. For repair works, there is already a provision in the budget sanctioned earlier. These works will be completed by the year 1984 as scheduled.

**SHRI BHERAVADAN K. GADHAVI:** The national highways in the border areas require to be paid special attention and this is particularly true in the case of Gujarat because of the present situation there. But, we know that the required funds have not been allocated for that. The national highway No. 15 is on the Western Border of India, even the two lane road has not been made, and there are lots of repairs to be done. Will the hon. Minister specially look into this since this happens to be on the border of Pakistan, and consider allotting more funds so that this road becomes capable of taking more transport and the repair work is also done immediately?

**SHRI BUTA SINGH:** Like other States, in Gujarat also the same criterion is followed. In Gujarat, the money sanctioned upto 1980-81 was Rs. 36.53 crores and it is being utilised. In case the hon. Member has any particular national highway in view, he is free to write to me so that I can look into it.

**श्री दिलीप सिंह भूरिया :** 1977-78 और 1980-81 में मध्य प्रदेश को मंत्री महोदय ने 44 करोड़ 71 लाख ६० दिया जिसमें से यूटिलाइजेशन हुआ 43 करोड़ 59 लाख का । मैं मंत्री जी से जानना चाहता हूँ कि मध्य प्रदेश की सड़कों की हालत काफ़ी खराब है क्योंकि उन पर साउथ और नॉर्थ की ट्रैफ़िक का काफ़ी लोड पड़ता है इसलिए वहाँ की सड़कों, चाहे नेशनल हाईवे हो या स्टेट हाईवे, उन सब की काफ़ी खराब हालत है । खासकर भज्जोर से खंडवा, भ्रह्मवाबाद से इंदौर, बम्बई से से भ्रागरा, बड़ौदा से खंडवा और इधर रीवा से इलाहाबाद, यह तमाम सड़कें खराब हैं । इनके सुधार के लिए मंत्री जी मध्य प्रदेश को ऐम्बेन्डा पैसा देंगे और इन सड़कों की दुहस्ती करायेगे ?

**श्री बुटा सिंह :** इस वक्त तो अध्यक्ष जी, प्रश्न है कि जो पैसा दिया गया है उसका इस्तेमाल हुआ कि नहीं। मध्य प्रदेश में जैसा माननीय सदस्य ने स्वयं बताया 44.71 करोड़ रु० दिया गया जिसमें से यूटिलाइजेशन हुआ 45.67 करोड़। इसमें 125 ग्रीन-गोइंग वर्क्स हैं, और 1970 से पहले का कोई काम अभी तक बाकी नहीं है। यह मैं मानता हूँ कि जनरल मेंटेनेंस सड़कों की जैसी होनी चाहिए वैसी नहीं है। फिर भी स्टेट पी० डब्ल्यू० डी० से कहा गया है कि जो बहुत ही ऐक्यूट किस्म की सड़कें हैं उन के बारे में लिखें ताकि हम कोई न कोई इंटरजाम कर सकें।

**SHRI C. T. DHANDAPANI:** As far as the national highway works are concerned, the funds are being pumped out from the Central pool. The process for finalisation of tenders etc. by the State Governments take a lot of time. Due to that escalation of prices is also inevitable. According to the answer given by the Minister, out of over 5,600 works sanctioned since the beginning of the Fourth Plan, on-going works as on 1-4-1981 number 1,440. I would like to ask the Minister whether these on-going works sanctioned in the beginning of the Fourth Plan are still in the process of completion?

Secondly, out of these 900 works sanctioned after 1-4-1978, 15 works were sanctioned till 1-4-1980. I would like to ask the Minister due to these, what is the escalation of prices involved in these on-going works?

**SHRI BUTA SINGH:** Sir, the hon. Member himself mentioned that these on-going works were sanctioned in the Fourth-Plan itself. In most of the States these works have been completed. As I mentioned that of the on-going works sanctioned in 1970, only two in Andhra Pradesh are yet to be completed, again two in Assam are yet to be completed, only three in Bihar are yet to be completed, only one in Karnataka is yet to be completed, only one in Orissa

is yet to be completed, only two in Punjab are yet to be completed, only one in Tamil Nadu is yet to be completed and only three in Uttar Pradesh are yet to be completed. As I said by 1984 we will be able to complete all these works.

#### WRITTEN ANSWERS TO QUESTIONS

##### Movement of coal through DVC Canal

\*165. **SHRI KRISHNA CHANDRA HALDER:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal about the possibility of using the DVC canal for movement of coal from Bengal-Bihar coalfields to Calcutta areas by inland water transport; and

(b) if so, details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):** (a) and (b). At the request of the Damodar Valley Corporation and the Ministry of Energy, the feasibility of reactivating the DVC Canal for coal movement is being examined.

##### Anti-India Tirade by Pak Press

\*169. **SHRI JANARDHANA POOJARY:**

**SHRI M. V. CHANDRASHEKARA MURTHY:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the news item published in Times of India of 4th August, 1981 under the heading Green signal to Pak Press for anti-India tirade; and

(b) if so, Government's reaction thereto?